



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Final Seniority List of the members of the Jammu and Kashmir Legal Service.

Government Order NO: **2099** -LD(Estt) of 2016.
D a t e d : 24 - 06 - 2016.

Whereas, the final seniority list of the members of the Jammu and Kashmir Legal Service as it stood on 01-07-2015 was issued vide Government Order No. 2129-LD(Estt) of 2015 dated 20-07-2015 except that of Mr. Ghulam Mohi-ud-Din Gaine, Additional Secretary on the ground of some clarification were required with regard to his service records; and

Whereas, the officer submitted requisite documents and after considering the documents provided by the officer it was found that the seniority of Mr. Ghulam Mohi-ud-Din Gaine is to be fixed as Public Law Officer from the date of his encadrement as such with effect from 26-03-2004; and

Whereas, the objections were called from all the members of the service for fixing the seniority of the officer with effect from 26-03-2004 as Public Law Officer and no objections have been received by the Department.

Now, therefore, it is hereby ordered that the seniority of Mr. Ghulam Mohi-ud-Din Gaine is fixed as Public Law Officer from 26-03-2004 i.e. date of encadrement in the service. Seniority position shall be shown as Annexure - F to the Final Seniority List issued vide Government Order No. 2129-LD(Estt) of 2015 dated 20-07-2015.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Mohammad Ashraf Mir)
Commissioner/Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

NO: LD(Estt) 92/P-MI-II.

Dated: 24 - 06 - 2016.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Secretary, J&K Public Service Commission, Srinagar.
3. Director General, Information, J&K Srinagar.
4. Shri Gh. Mohi-ud-Din, Additional Secretary for information.

5. Private Secretary to the Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Commr/Secretary.
6. Government Order file.
7. Concerned file.

Achal Sethi

(Achal Sethi)

Additional Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

C/m
24-06-2016

FINAL SENIORITY LIST OF JAMMU AND KASHMIR LAW OFFICERS SERVICE AS IT STOOD ON 01 - 07 - 2015

Category- F (Public Law Officer)

S.No	Name of the Officer S/Shri.	Date of Birth	Qualification	Date of entry into Government Service	Post substantively held	Date of clearance / confirmation by DPC	Post presently held	Date from which present post held
1.	Ghulam Mohi-ud-Din Gain (RBA)	03-03-1963	Phd. LLB	August. 1997	Public Law Officer	26-03-2004	Additional Secretary	23-07-2014

